

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.568/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


SH. R.VARADHARAJAN  
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Kamleshwar Textile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mivedits R. Sarda	Advocate	Company Kamleshwar Textile Pvt Ltd	
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2.	Sanyal Kumar Gupta <del>Advocate</del>	loc. cum. or Rayasthai	loc. cum. or L. RO (AWR)	
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3. Nawal Pishore Jha  
Advocate  
sr. Panel counsel

UOI  
MKL

For orders, see C.P. No.564/2016.

  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

  
(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit  
23.3.2017